

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 20th January, 2022

No.HC.VII-84/2020/ 318 /A### In partial modification of this Registry's Notification No.HC.VII-84/2020/6606/A dated 13th December, 2021 the 3rd phase of 2(two) day "**Skill Development Programme**" for the staff of the District Courts of Cachar, Hailakandi and Karimganj scheduled to be held at Silchar on 29-01-2022 & 30-01-2022 has been deferred.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-84/2020/ 319- 327 /A dated: 20th of January, 2022
Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin./ Vigilance), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge,
Cachar / Hailakandi /Karimganj
(He/She is requested to inform all the nominated Staff under his/her control about this Notification)
5. The Chief Judicial Magistrate,
Cachar / Hailakandi /Karimganj.
(He/She is requested to inform all the nominated Staff under his/her control about this Notification)
6. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).
7. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
8. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
9. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
20.01.22
REGISTRAR (JUDICIAL)